GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS LOK SABHA UNSTARRED QUESTION NO. 564 ANSWERED ON 04/02/2022

NATIONAL WATERWAYS

564 SHRI JAYADEV GALLA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the details of the work in progress on the 37 prioritised national waterways in the country, State-wise particularly in Andhra Pradesh;
- (b) the amount of funds allocated to Andhra Pradesh for the development of these waterways during the last two years;
- (c) whether the Government is considering to develop waterways by dredging and restricting the movement of barges with dirty cargo such as coal, fly ash and iron ore that have many serious adverse ecological impacts and if so, the details thereof;
- (d) whether the Government is aware that the States' Ferries Acts govern cross ferry movement and this is creating a barrier to inland navigation, as the regulations are not being taken into account for safety considerations; and
- (e) whether the Government has taken any measures to address this concern and if so, the details thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) To promote Inland Water Transport (IWT) in the country, 111 waterways (including 5 existing and 106 new) have been declared as National Waterways (NWs) under the National Waterways Act, 2016 which came into effect from 12th April, 2016. Based on the outcome of techno-economic feasibility and Detailed Project Reports (DPRs) of NWs, 25 NWs which have been found viable by Inland Waterways Authority of India (IWAI) for cargo/ passenger movement is at **Annex-1**. Development activities have been initiated in the first 13 NWs out of the 25 viable NWs.
- (b) Rs. 96.00 crore has been sanctioned for development of the stretch between Vijayawada to Muktayala in Krishna River of NW-4 in Andhra Pradesh for following works:-
- (i) Establishment of four Floating Pontoons,
- (ii) Dredging as per requirement,

(iii) Land acquisition for construction of 3 Nos. of fixed Ro-Ro terminals at Muktayala, Harichandrapuram and Ibrahimpatnam.

During the last two years i.e. 2019-20 and 2020-21, Rs. 18.87 crore and Rs. 7.66 crore respectively has been allocated to Andhra Pradesh.

- (c) Bulk cargo like coal, fly-ash and iron ore are found economical & cost-effective for movement through Inland Water Transport (IWT) which is environment friendly and less pollutant mode of transport than Rail & Road. The cargo through Inland waterways is transported in barges and there is no direct contact of the cargo with water and therefore no adverse ecological impact.
- (d) & (e) Yes, Sir. Operation of Ferries is a State subject. Inland Waterways Authority of India (IWAI) established through IWAI Act, 1985 for the regulation and development of National Waterways for purposes of shipping and navigation has notified (with the prior approval of the Central Govt.) following regulations for safety considerations-
- (i) Prevention of Collision on National Waterways Regulations, 2002 and
- (ii) National waterway, Safety of Navigation and Shipping Regulations, 2002

Further Government has enacted the Inland Vessels (I.V.) Act, 2021 replacing I.V. Act 1917 for uniformity of rules and regulation for inland navigation in the country covering safety considerations.

Annex.-1
LIST OF 25 NATIONAL WATERWAYS FOUND FEASIBLE FOR CARGO/ PASSENGER
MOVEMENT

MOVEMENT						
SI. No	National Waterway	Details of Waterways	STATES	Status		
1	National Waterway 1	Ganga-Bhagirathi-Hooghly River System (Haldia - Allahabad)	Uttar Pradesh, Bihar, Jharkhand & West Bengal	Development taken up with Assistance from World Bank Jal Marg Vikas Project		
2	National Waterway 2	Brahmaputra River (Dhubri - Sadiya)	Assam	Development taken up as per		
3	National Waterway 16	Barak River	Assam	approved SFC for FY 20-21 to 2024- 25		
4	National Waterway 3	West Coast Canal (Kottapuram - Kollam), Champakara and Udyogmandal Canals	Kerala			
5	National Waterway 4	Krishna River (Vijayawada – Muktyala)	Andhra Pradesh	Mostly Operational Waterways and development and maintenance work taken up.		
6	National Waterway 5	Dhamra-Paradio via Mangalagadi to Pankopal	Odisha			
7	National Waterway 8	Alappuzha- Changanassery Canal	Kerala			
8	National Waterway 9	Alappuzha-Kottayam – Athirampuzha Canal	Kerala Alternate route: 11.5km			
9	National Waterway 27	Cumberjua River	Goa			
10	National Waterway 68	Mandovi River	Goa			
11	National Waterway 86	Rupnarayan River	West Bengal			
12	National Waterway 97	Sunderbans Waterway	West Bengal			
13	National Waterway 111	Zuari River	Goa			
14	National Waterway	Amba River	Maharashtra	Projects at appraisal stage.		
15	National Waterway 40	Ghagra River	Bihar			
16	National Waterway 44	Ichamati River	West Bengal			
17	National Waterway 52	Kali River	Karnataka			
18	National Waterway	Kopili River	Assam	_		

SI. No	National Waterway	Details of Waterways	STATES	Status
	5.7			
19	National Waterway 25	Chapora River	Goa	
20	National Waterway 37	Gandak River	Bihar	
21	National Waterway 28	Dabhol Creek Vasisti River	Maharashtra	Substantial cargo moves in tidal
22	National Waterway 73	Narmada River	Maharashtra & Gujarat	waters/river mouth under
23	National Waterway 85	Revadanda Creek - Kundalika River System	Maharashtra	respective State maritime board.
24	National Waterway 94	Sone River	Bihar	No interventions are contemplated by IWAI as of now.
25	National Waterway 100	Tapi River	Maharashtra & Gujarat	
